

Reservation of Items for Small Scale Industries

8205. SHRI CHINTAMANI JENA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering to expand the list of commodities reserved for small scale and cottage industries;

(b) if so, the number of commodities included in the reserved list during the last two years, year-wise; and

(c) the measures further Government propose for protecting small industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Consideration of items for reservation is a continuous process and a Standing Committee for reserved industries has been set up by Government to identify and suggest such items.

(b) During 1979-80, no additional items were included in the reserved list. During 1980-81, 28 items were added and one item was deleted bringing the total number of items reserved for small scale sector to 834.

(c) In addition to various other measures being taken from time to time to promote the development of small scale industries, 382 items have been reserved for exclusive purchase from this sector in the Central Government Purchase Programme. The items included in this list as well as those reserved for production in the small scale sector are constantly reviewed. The Government in its Industrial Policy Statement of July, 1980, have reiterated its intention to continue with the policy of reservation for production in the small scale sector under which after an item is reserved for this sector, no fresh capacity is allowed to be created in the large and medium sectors.

Integrated Tribal Development Projects

8206. SHRI GIRIDHAR GOMAN-GO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Integrated Tribal Development Projects proposed by the States and prepared accordingly, State-wise;

(b) the reasons for delay on the part of some States for preparation of the I.T.D.Ps. for the rest of the tribal areas till the end of 1980;

(c) the measures and steps taken by his Ministry to get the project reports from these States;

(d) the micro projects prepared by the States under the ITDP areas to cover the primitive tribals, State wise; and

(e) the reasons why the Government of Orissa have not yet prepared the micro project for Puttasing tribal pocket?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (c) Under the Tribal sub-Plan about 180 Integrated Tribal Development Projects have been identified. During the Fifth Plan period, 129 Projects Reports were prepared. During the Sixth Plan 1980-85 period project reports are yet to be prepared. Tribal sub-Plans 1980-85 for some States have been finalised but those of some other States are yet to be finalised by the State Governments in consultation with the Planning Commission and the Home Ministry. These discussions are being held currently. The preparation of project reports is closely related to finalisation of tribal sub-Plan 1980-85 of a State.

(d) Micro Projects for primitive tribal groups are not prepared as part of ITDP project reports. They are prepared separately for each primitive tribal group. Out of 52 tribes identified as primitive in the country, project reports have been prepared for 33 groups. State-wise statement is enclosed.

(e) Micro Project for development of the Lanjia Saora in Puttasingi area is being formulated by the Tribal and Harijan Research-cum-Training Institute, Bhubaneswar.

Statement

Sl. No.	Name of State	Primitive Tribes
1.	Andhra Pradesh	3
2.	Assam	..
3.	Bihar	9
4.	Gujarat	3
5.	Himachal Pradesh	..
6.	Karnataka	2
7.	Kerala	2
8.	Madhya Pradesh	4
9.	Maharashtra	3
10.	Manipur	..
11.	Orissa	9
12.	Rajasthan	1
13.	Tamil Nadu	6
14.	Tripura	1
15.	Uttar Pradesh	1
16.	West Bengal	3
17.	A & N Islands	5
18.	Goa, Daman & Diu	..
TOTAL		52

Job reservation for Ex-servicemen

8207. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to refer to the reply given on 1st April, 1981 to Unstarred Question No. 5920 regarding job reservation for ex-servicemen and state:

(a) what is the ratio of reserved seats in Government service, for ex-servicemen in various States, Union

Territories and Union Government Departments;

(b) what specific steps are being taken to ensure self-employment to ex-servicemen in cottage, mini and small scale industries in various States and Union Territories and particularly in Madhubani, Palamau and other districts of Bihar; and

(c) what is the latest position with regard to response from Bihar and other State Governments to (a) and (b) above?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) The percentage of reservation is as under:—

Statement

	Group 'C'	Group 'D'
(i) Central Government	10%	20%
(ii) Central Public Sector Undertakings	14½%	24½%
(iii) Nationalised Banks	10%	20%
(iv) Para Military Forces I.	10% of the posts of Assistant Commandants.	
(v) State Governments	As per statement attached at Appendix 'A'.	

(b) and (c) Ex-servicemen are encouraged to take up self-employment ventures. The Directorate General of Resettlement provides guidance to ex-servicemen entrepreneurs in preparing project reports. Interest subsidy on loans obtained by ex-servicemen from financial institutions is provided from the Welfare Funds. A special subsidy of 5 per cent is also given on items of Defence origin manufactured by ex-servicemen entrepreneurs.

Various State Governments have also agreed to give preference to the ex-servicemen in allotment of industrial plots and sheds.